

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1684**  
TO BE ANSWERED ON TUESDAY, THE 10<sup>th</sup> DECEMBER, 2024  
19 AGRAHAYANA, 1946 (SAKA)

**Relaxing norms for capital expenditure**

1684. **Dr. Anil Sukhdeorao Bonde:**  
**Shri Naresh Bansal:**

Will the Minister of **Finance** be pleased to state:

- (a) the specific changes implemented by the Ministry to relax norms for capital expenditure exceeding ₹500 crore and the expected impact of these changes on Government spending;
- (b) how the relaxation aims to facilitate the execution of the capital expenditure target of ₹11.11 trillion for the current fiscal year; and
- (c) the compliance measures in place to ensure that all expenditures adhere to the guidelines set by the Single Nodal Agency (SNA) and Central Nodal Agency (CNA)?

**ANSWER**

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THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

(a) to (c): Ministry of Finance vide its OM dated September 2, 2024 on cash management guidelines, provided relaxation on the condition for release of amount  $\geq$  ₹ 500 crore to provide operational flexibility to Departments/Ministries within the overall Budget. Relaxation of cash Management guidelines is subject to adherence to the SNA/ CNA guidelines. The OM in this regard is also available at the below link:  
<https://dea.gov.in/budgetdivision/cash-management-guidelines>

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